

1	2	3	4	5	6	7	8
35.	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36.	Puducherry	530.90	362.83	0.00	0.00	0.00	893.73
	SUB TOTAL	3939.14	362.83	0.00	0.00	0.00	6352.23
	GRAND TOTAL	611043.27	181696.86	22136.27	53039.6	0.00	867916.00

Additional working days under MGNREGS

113. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) action taken by Government to provide additional working days under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in various States in the country; and

(b) if so, details of total working days allotted additionally, State-wise and the quantum of funds allocated, sanctioned and released during the last three years to various States?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) An additional 50 days of wage employment are provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. Additional 50 days of wage employment provided in notified areas of Andhra Pradesh, Karnataka, Gujarat, Maharashtra, Kerala and Tamil Nadu in the FY 2018-19 (as on 31.01.2019). Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) is a demand driven wage employment Scheme, hence no State/UT- wise allocation of fund is made. The details of persondays generated (including additional 50 days) and Central fund released under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years *i.e.* 2015-16, 2016-17 and 2017-18 are given in the Statement.

Statement

Details of persondays generated and Central fund released under the provision of additional employment of 50 days has been provided in the following States during last three financial years

(₹ in lakh)

Sl.No.	State	Persondays Generated	Central fund release
2015-16			
1.	Andhra Pradesh	1992.10	307380.33

Sl.No.	State	Persondays Generated	Central fund release
2.	Chhattisgarh	1013.96	106341.30
3.	Jharkhand	585.61	97879.90
4.	Karnataka	598.38	99155.27
5.	Maharashtra	763.37	123834.73
6.	Madhya Pradesh	1237.42	236732.20
7.	Odisha	894.46	147941.05
8.	Rajasthan	2341.25	269583.23
9.	Telangana	1417.76	182484.92
10.	Uttar Pradesh	1822.22	269569.44
2016-17			
1.	Andhra Pradesh	2058.78	394021.19
2.	Karnataka	914.06	225864.88
3.	Uttar Pradesh	1575.01	391584.94
4.	Madhya Pradesh	1130.39	344891.62
5.	Uttarakhand	236.71	51435.08
6.	Rajasthan	2596.74	481816.86
7.	Tamil Nadu	3999.42	455277.91
2017-18			
1.	Chhattisgarh	1199.29	513947.92
2.	Karnataka	857.03	296448.54
3.	Kerala	619.59	185824.77
4.	Odisha	922.11	220366.86
5.	Puducherry	7.26	1569.03
6.	Rajasthan	2397.74	472828.41
7.	Madhya Pradesh	1622.52	377770.49

Use of technology for construction of roads in rural areas

114. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has taken any measures to rope in technology for monitoring of construction of roads in rural areas;